

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 15th February, 2017

No.HC.VII-13/2017 / 566 /A. In the interest of public service, Shri Pratim Kumar Bora, Special Judge, CBI, Addl. Court, No.2, Assam, Guwahati, is posted at the same station i.e. Guwahati, as Presiding Officer, Labour Court, vice Shri Satya Nath Sarma posted at the same station.

Shri Bora will hand over charge of his Court and Office to the Special Judge, CBI, Addl. Court No.1, Assam, Guwahati and join his new assignment immediately.

Shri Bora will also try the cases pending in the Industrial Tribunal, Guwahati, in addition to his own duties, until further orders.

No.HC.VII-13/2017 / 567 /A. In the interest of public service, Shri Satya Nath Sarma, Presiding Officer, Labour Court, Guwahati, is posted at the same station i.e. Guwahati, as Special Judge, CBI, Addl. Court No.2, vice Shri Pratim Kumar Bora posted at the same station.

Shri Sarma will hand over charge of the Court and Office of Labour Court and Industrial Tribunal to the Registrar, Labour Court, Guwahati and join his new assignment immediately.

No.HC.VII-13/2017 / 568 /A. In the interest of public service, Shri Nasim Akhtar, Chief Judicial Magistrate, Kokrajhar, is posted at the same station i.e. Kokrajhar, as Civil Judge & Asstt. Sessions Judge, vice Shri Abhijeet Kumar Baruah posted at the same station.

Shri Akhtar will hand over charge of his Court and Office to Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate designate, Kokrajhar and join his new assignment immediately.

No.HC.VII-13/2017 / 569 /A. In the interest of public service, Shri Abhijeet Kumar Baruah, Civil Judge & Asstt. Sessions Judge, Kokrajhar, is posted at the same station i.e. Kokrajhar, as Chief Judicial Magistrate, vice Shri Nasim Akhtar posted at the same station.

Shri Baruah will hand over charge of his Court and Office to Shri Nasim Akhtar, Civil Judge & Asstt. Sessions Judge designate, Kokrajhar and join his new assignment immediately.

No.HC.VII-13/2017 / 570 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

15/2/17

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Shri Abhijeet Kumar Baruah	Kokrajhar	Kokrajhar

No.HC.VII-13/2017 / 571 /A. In the interest of public service, Shri Rahul Medhi, Sub-Divisional Judicial Magistrate (M), Gossaigaon, is transferred and posted as Sub-Divisional Judicial Magistrate (S), Barpeta, vice Shri Forhan Uddin Choudhury transferred.

On relief, Shri Medhi will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kokrajhar and proceed to join at his new place of posting immediately.

No.HC.VII-13/2017 / 572 /A. In the interest of public service, Shri Akhtabul Ala, Sub-Divisional Judicial Magistrate (M), Margherita, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa, vice Shri Parvez Ahsan Choudhury transferred.

Shri Ala will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Margherita and proceed to join at his new place of posting immediately.

No.HC.VII-13/2017 / 573 /A. In the interest of public service, Shri Parvez Ahsan Choudhury, Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Margherita, vice Shri Akhtabul Ala transferred.

Shri Choudhury will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join at his new place of posting immediately.

No.HC.VII-13/2017 / 574 /A. In the interest of public service, Shri Motilal Das, Sub-Divisional Judicial Magistrate (M), Majuli, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Gossaigaon, vice Shri Rahul Medhi transferred.

On relief, Shri Das will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join at his new place of posting immediately.

No.HC.VII-13/2017 / 575 /A. In the interest of public service, Shri Forhan Uddin Choudhury, Sub-Divisional Judicial Magistrate (S), Barpeta, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Majuli, vice Shri Motilal Das transferred.

Shri Choudhury will hand over charge of his Court and Office to the Chief Judicial Magistrate, Barpeta and **proceed to join at his new place of posting immediately.**

By order,
Sd/- M.A. Ali
REGISTRAR (VIGILANCE)

Am 13/11/17

Memo No. HC.VII-13/2017 / 576 - 607 /A.

Dated 15.02.2017

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati with a request to appoint Shri Pratim Kumar Bora as Presiding Officer, Labour Court, Guwahati with additional Charge of the Presiding Officer, Industrial Tribunal, Guwahati and release Shri Satya Nath Sarma from the post of Presiding Officer, Labour Court, Guwahati and additional charge of the Industrial Tribunal, Guwahati
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. The District and Sessions Judge, _____
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, _____
14. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. Shri Pratim Kumar Bora, Special Judge, CBI, Addl. Court ,No.2, Assam, Chandmari, Guwahati
17. Shri Satya Nath Sarma, Presiding Officer, Labour Court, Guwahati
18. Shri Nasim Akhtar, Chief Judicial Magistrate, Kokrajhar
19. Shri Abhijeet Kumar Baruah, Civil Judge & Asstt. Sessions Judge, Kokrajhar
20. The Joint Registrar (_____), Gauhati High Court, Guwahati
21. The Chief Judicial Magistrate, _____
22. Shri Rahul Medhi, Sub-Divisional Judicial Magistrate (M), Gossaigaon
23. Shri Akhtabul Ala, Sub-Divisional Judicial Magistrate (M), Margherita
24. Shri Parvez Ahsan Choudhury, Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa
25. Shri Motilal Das, Sub-Divisional Judicial Magistrate (M), Majuli
26. Shri Forhan Uddin Choudhury, Sub-Divisional Judicial Magistrate (S), Barpeta
27. The Deputy Registrar (_____), Gauhati High Court, Guwahati
28. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
29. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati

U. S. M. D.

30. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
31. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
32. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

C.A. to Registrar 15/2/17
REGISTRAR (VIGILANCE)
P.O. 15/2/2017